

VIRTUAL HEARING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 07.12.2020

<u>S.No.</u>	<u>Case Type</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>				
1	MACT 364/20	RAM KISHAN	Vs.	PUSHPENDRA YADAV AND ORS
2	MACT 408/20	ARCHANA SONI(DECEASED)	Vs.	GAGAN
3	MACT 409/20	LALIT THAKUR	Vs.	NARVEER SINGH
<u>Defendant/Respondent Evidence</u>				
4	MACT 761/18	MEGHA SAHNI	Vs.	SHIVA SHARMA
5	MACT 656/19	RAMAVTAR SHARMA	Vs.	SHIVAM
<u>Misc. Arguments</u>				
6	MACT 287/19	MASTER ARNAV SHARMA & ANR	Vs.	UMESH KUMAR
7	MACT 288/19	MASTER ARNAV SHARMA & ORS	Vs.	UMESH KUMAR
<u>DAR Cases</u>				
1	M CrI 110/2019	BHUVNESHWAR	Vs.	UNKNOWN
2	M CrI 71/2020	AMAN	Vs.	545 /2016 (I.P. Estate) AMAN
3.	M CrI 106/20	DILBAGH SINGH	Vs.	30 /2020 (I.P. Estate) UNKNOWN(Anand Parbat) 120/20